

Name of the corporate Debtor: Reliance Communications Infrastructure Limited

Annexure 1
Date of Commencement of CIRP: September 25, 2019
List of secured financial creditors belonging to any class of creditors

List of creditors as on: November 16, 2023

(Amount in INR)

S.No.	Name of creditor	Details of Claim received			Details of Claim Admitted			Whether related party?	Amount of Contingent Claim	Amount of any mutual dues,	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
		Identifica tion No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest						
1	STATE BANK OF INDIA	-	22-Oct-19	39,005,250,039.16	39,005,250,039.16	FINANCIAL CREDITOR	-	39,005,250,039.16	NO	-	-	-	-
2	CHINA DEVELOPMENT BANK	-	12-Oct-19	40,909,672,778.66	40,909,672,778.66	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
3	EXPORT IMPORT BANK OF CHINA	-	12-Oct-19	35,394,868,080.37	35,394,868,080.37	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
4	MADISON PACIFIC TRUST LIMITED	-	12-Oct-19	24,679,585,884.34	24,679,585,884.34	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
5	INDUSTRIAL AND COMMERCIAL BANK OF CHINA (RCOM ECB)	-	13-Oct-19	16,441,872,928.97	16,441,872,928.97	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
6	ACRE - 67 - TRUST (CREDIT AGRICOLE)	-	12-Oct-19	2,845,889,447.12	2,845,889,447.12	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
7	CORPORATION BANK	-	16-Nov-19	9,538,580,801.43	4,758,941,698.62	FINANCIAL CREDITOR	-	3,252,335,838.00	NO	-	-	4,779,639,102.81	-
8	DENA BANK (NOW BOB)	-	5-Oct-19	3,388,762,125.54	3,388,762,125.54	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
9	IFCI LIMITED	-	1-May-20	3,313,484,941.00	3,313,484,941.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
10	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED	-	21-Feb-20	3,457,269,601.03	3,457,269,601.03	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
11	INDIAN OVERSEAS BANK	-	21-Nov-19	1,951,826,912.00	1,951,826,912.00	FINANCIAL CREDITOR	-	1,951,826,912.00	NO	-	-	-	-
12	LIFE INSURANCE CORPORATION OF INDIA	-	10-Dec-19	49,772,929,575.00	49,772,929,575.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
13	PUNJAB NATIONAL BANK	-	19-Oct-19	13,837,681,326.00	13,659,614,556.48	FINANCIAL CREDITOR	-	-	NO	-	-	178,066,769.52	-
14	ORIENTAL BANK OF COMMERCE	-	21-Nov-19	5,509,532,495.99	5,306,340,792.82	FINANCIAL CREDITOR	-	5,306,340,792.82	NO	-	-	203,191,703.17	-
15	CANARA BANK	-	11-Oct-19	10,147,271,528.20	9,746,593,463.21	FINANCIAL CREDITOR	-	9,746,593,463.21	NO	-	-	400,678,064.99	-
16	SYNDICATE BANK	-	11-Oct-19	6,423,617,993.73	6,423,617,993.73	FINANCIAL CREDITOR	-	7,116,417,993.73	NO	-	-	-	-
17	IBBI BANK LIMITED	-	10-Oct-19	14,498,250,306.54	14,498,250,306.54	FINANCIAL CREDITOR	-	14,498,250,306.54	NO	-	-	-	-
18	STANDARD CHARTERED BANK - (RCOM & RITL INR FACILITY)	-	11-Oct-19	2,528,737,128.00	2,528,737,128.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
19	UCO BANK	-	5-Oct-19	10,115,942,539.00	10,115,942,539.00	FINANCIAL CREDITOR	-	10,115,942,539.00	NO	-	-	-	-
20	SC LOWY (RITL ECB)	-	11-Jun-20	33,647,025,133.58	33,647,025,133.58	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
21	VIJAYA BANK (NOW BOB)	-	9-Oct-19	1,038,415,948.00	1,038,415,948.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-
22	SHUBH HOLDINGS PTE LTD.	-	14-Oct-19	32,046,525,711.48	32,029,007,004.45	FINANCIAL CREDITOR	-	-	NO	-	-	17,518,707.02	-
23	UNION BANK OF INDIA	-	4-Oct-19	10,578,909,689.78	10,578,909,689.78	FINANCIAL CREDITOR	-	3,725,062,621.83	NO	-	-	-	-
24	DB (HK) - BURLINGTON LOAN MANAGEMENT DAC	-	14-Oct-19	2,191,195,723.39	2,176,596,801.46	FINANCIAL CREDITOR	-	-	NO	-	-	14,598,921.93	-
25	CENTRAL BANK OF INDIA	-	4-Feb-20	4,932,477,624.51	4,914,651,991.80	FINANCIAL CREDITOR	-	4,914,651,991.80	NO	-	-	17,825,632.71	-
26	ACRE - 41 - TRUST (DBS)	-	12-Oct-19	4,323,650,572.70	4,284,116,173.36	FINANCIAL CREDITOR	-	-	NO	-	-	39,534,399.34	-
27	DEUTSCHE BANK (LONDON)	-	14-Oct-19	6,944,207,904.72	6,932,528,766.47	FINANCIAL CREDITOR	-	-	NO	-	-	11,679,138.26	-
28	BANK OF BARODA	-	4-Oct-19	29,137,718,520.96	18,546,179,440.84	FINANCIAL CREDITOR	-	-	NO	-	-	10,591,539,080.12	-
29	BANK OF INDIA	-	14-Oct-19	10,884,024,375.00	10,618,524,375.00	FINANCIAL CREDITOR	-	10,618,524,375.00	NO	-	-	265,500,000.00	-
30	Punjab National Bank (erstwhile United Bank of India)	-	3-Aug-21	6,042,151,886.37	2,603,966,616.13	FINANCIAL CREDITOR	-	-	NO	-	-	3,438,185,270.24	-
	Total			435,527,329,522.58	415,569,372,732.46			110,251,196,873.08				19,957,956,790.11	

*The aforesaid list includes the claims received till December 23, 2019 either through e-mail and / or physically.

1) Figures converted into INR from USD as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations").

2) Amount verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other documents as per requirements of the CIRP Regulations.

3) Relevant information / clarification has been sought from respective financial creditors for amount pending verification owing to several reasons such as differential application of rate of interest / penal interest, other fees and expenses claimed, want of supporting documentation substantiating the claim filed by the financial creditor(s) etc.

4) Claim / Part of claim submitted by the financial creditors has been verified by the Resolution Professional ("RP") on the basis of:-

*Legal opinion obtained from the legal advisor of IRP with respect to admissibility of claims filed by financial creditors of Reliance Communications Limited, Reliance Infratel Limited and Reliance Telecom Limited which have been provided security in form of charge over assets of the Corporate Debtor. **Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund based facilities provided to Reliance Communications Limited, Reliance Infratel Limited and Reliance Telecom Limited which are also undergoing a Corporate Insolvency Resolution Process.

5) The claim received from Punjab National Bank (erstwhile United Bank of India) vide their claim form C dated August 3, 2021 although, received post 90 days from the insolvency commencement date, is admitted pursuant to the directions of Hon'ble NCLT Mumbai, condoning the delay in filing the claim, vide order dated September 8, 2023.